

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI) : (a) and (b). Except with a view to catering to the needs of the military personnel, no provision of water supply has been made for the cantonment area. However, some civilians residing in the vicinity of the municipal area have obtained tap water supply from municipal mains, while others have installed their own tube wells.

The I.A.F. station Chakeri is a purely military station and there are no civilian residents there.

(c) Yes. A scheme costing Rs. 14 lakhs was submitted by the Cantonment Board, Kanpur, but it was not acceptable on financial considerations. The Cantonment Board has now submitted a revised proposal for a grant-in-aid of Rs. 7 lakhs to start the scheme which is being examined. This scheme, however, does not extend to the I.A.F. area at Chakeri.

#### MERGER OF CANTONMENT AREAS IN MUNICIPAL AREAS

t\*187. BABU GOPINATH SINGH: Will the Minister for DEFENCE be pleased to state:

(a) whether there is any proposal under the consideration of Government to merge certain cantonment areas with contiguous municipal areas;

(b) whether any Committees were charged with the task of formulating proposals in this regard; and

(c) if the answer to part (b) above be in the affirmative, what are their recommendations and what action has been taken on those recommendations?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) Yes.

(b) Yes.

fPostponed from the 4th March 1954.

(c) A tabular statement showing the recommendations of the Committees as well as action taken by the Government of India is placed on the Table of the House. [See Appendix VII, Annexure No. 174.]

#### LOANS GRANTED BY THE INDUSTRIAL FINANCE CORPORATION

291. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state the number of cases in which there has been default (i) in the repayment of the principal of any loan granted by the Industrial Finance Corporation and (ii) in repayment of interest on any such loan?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA) : The required information as on the 31st December, 1953, is as under:—

	Number of Companies	Number of loan accounts
(i) Defaults in payment of instalments of principal	17	22
(ii) Defaults in payment of interest	10	16

N.B.—Total number of loan accounts sanctioned as on 31st January, 1954— 131 (102 companies).

#### BUILDINGS AND OTHER ASSETS OF RESERVE BANK

292. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) the value of buildings and other assets of the Reserve Bank on 31st March 1952;

(b) the value of additions to those assets during the year 1952-53;

(c) the amount of depreciation charged on the assets during 1952-53; and

(d) the value of these assets of the Bank on 31st March 1953?